

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. Company Appeal No.39/(MAH)/2013
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: M/s. Hotel Ratnasoham Pvt. Ltd.

V/s.
M/s. Ashok Govind Rao

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	ADVOCATE MANGESH BHENDE	ADVOCATE FOR THE RESPONDENT	
2	Advocate Abhayshukla	Advocate for Petitioner	

Order

C.P No. 39/59/NCLT/MB/MAH/2013

1. Ld. Counsels of both the sides are present and seeking adjournment. It has also been pointed out that one cross Company Petition No. 116/2013 to be adjourned on the same date.
2. Considering the request of both the sides the C.P. is now adjourned for hearing on 22.09.2016; to be listed along with C.P. No. 116/2014. Date of next hearing is duly communicated to both the parties in the Court.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 22nd August, 2016.